

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated: Guwahati, the 5<sup>th</sup> of February, 2024

**NO. HC.VII-84/2020/926/A ###** In partial modification of this Registry's earlier Notification **NO. HC.VII-84/2020/799/A** dated 30-01-2024, regarding nomination of Judicial Officers to participate in the "**Refresher Programme on Cyber Laws & Appreciation & Handling of Digital Evidence(ECT\_14\_2024)**" scheduled to be held on 13.02.2024 at the Judicial Academy, Assam, the designations mentioned at Sl. No. 5 & No. 6 of **Shri Kalyanjit Saikia & Smti Angjeeta Mahanta** be read as **Member, MACT, Nagaon & Principal Judge, Family Court No.3, Kamrup (M),Guwahati respectively** instead of **Additional District & Sessions Judge, Bijni and Additional Sessions Judge-cum-Special Judge , POCSO, Morigaon.**

The other conditions of the Training will remain as same as it was earlier notified.

By Order,

Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84/2020/ 927-37/A Dated: 05-02-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup(M)/ Nagaon. He/She is requested to inform the Officer accordingly.
6. Shri Kalyanjit Saikia, Member, MACT, Nagaon, for information.
7. Smti Angjeeta Mahanta, Principal Judge, Family Court No.3, Kamrup(M),Guwahati, for information.

8. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati)***

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

  
**REGISTRAR (JUDICIAL)**